Name of the Corporate Debtor : Black Pepper Technologies Private Limited Under CIRP Date of Commencement of CIRP : 31-01-2023 List of Creditors as on 23-02-2023 Name of the IP : Addanki Haresh									
Filing Under Clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Summary of Claims Received Summary of Claims Admitted									
SI.No	Category of Creditor	No of Claims	Amount	No of Claims	Amount of Claims Admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent claims	Amount of Claim Rejected	Amount of Claims under Verification
1	Secured Financial Creditors belonging to any class of creditors Unsecured Financial Creditors	1	15,69,88,782.00						15,69,88,782.00
2	belonging to any class of creditors	5	13,24,09,960.00					1,92,51,066.00	11,31,58,894.00
3	Secured Financial Creditors (Other than financial creditors belonging to any class of creditors)								
4	Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditors) Operational creditors (Workmen)								
6	Operational creditors (Employees)	75	11,71,08,909.00					2,38,68,346.62	9,32,40,562.38
7	Operational creditors (Government Dues)								
8	Operational creditors (Other than workmen and Employees and Government dues)	6	7,64,91,982.80						7,64,91,982.80
9	Other Creditors, if any, (Other than Financial creditors and Operational creditors)	3	5,16,58,333.00						5,16,58,333.00
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	Total	90	53,46,57,966.80	-	-	-	-	4,31,19,412.62	49,15,38,554.18